| | Declaration of Assets | and Liabilities |
|------------|---|---|
| | , Bramod Kr. Singh | ughter/vate of Late 12 indeshweri pd |
| 7. (F. (EM | ged 58 years, belonging to service and presently working as Welluty | wear where or Late Bindeshwarin believed to Sate Bindeshwarin believed by Sing Bihar Vidham Sabha Sectt. Secretary vable, movable, bank balance, etc.) of |
| 10/2/4 | give herein below the details of the assets (immo- | vable, movable, bank balance, etc.) of |
| र्व नाजीव | myself, my spouse and dependants*: | |

22.2.21

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 | Dependant-2 | Dependant-3 Etc. Name |
|------------|--|--|-------------------|-------------|-------------|--------------------------|
| (1) | Cash | 15,000 | 15 + Asha | Jeefy ky | truya kumar | Retukum Shevela kum |
| (11) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 10,000 - 5,990 rd 5,839473 | 19. | 2000[- | | - Ayau |
| (iii) | Bonds, Debentures and Shares in companies | _ | | Man A | | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | | | | | |
| (v) | Motor Vehicles (details of make, etc.) | | | | | |
| (vi) | Jewellery (give details of weight and value) | 45,000 | 30 8. | | | |
| (vii) | Other assets, such as values of claims / interests | District Control of the Control of t | 100.4 | | - | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|--|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land 2 - Location(s) 00 - Survey number(s) W - Extent (Total measurement) (-Current market value | tokani tokal thu Coil Colak Costina | (t) | | | |
| (11) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | | |
| (ili) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 1000 - 10 | AP) | | | |
| (v) | Others (such as | | | | | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as onPeb2 | |
|------------|---|---|------------------------------|--|
| (a) | (i) Loans from Banks | HDFC, Exhibition Road | 10 Lakh | |
| | (ii) Loans from financial institutions | - Fust | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | | |
| | (b) dues to departments dealing with supply of water | | | |
| | (c) dues to departments dealing with supply of electricity | | | |

| | I (d) dues to despt . | | | | | | |
|--|--|--|--|--|--|--|--|
| | (d) dues to departments dealing with telephones | | The second secon | | | | |
| | (e) dues to departments dealing with government | | | | | | |
| | transport (including aircraft and helicopters) | | | | | | |
| | (f) Other dues, if any | 2.000 | | | | | |
| (b) | (i) Income Tax including surcharge [Also indicate | A. y-2020-21 Rs. 213664/- AKFP59845L | | | | | |
| | the assessment year upto which Income Tax Return | Ks. 213664/- | | | | | |
| | filed. Give also Permanent Account Number (PAN)] | AKFP59845L | | | | | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | | | | | |
| | (III) Sales Tax (Only in case of proprietary business] | | | | | | |
| | (iv) Property Tax | VIET 112 CONTRACTOR OF THE STATE OF THE STAT | | | | | |
| c. | Personal Detail | | | | | | |
| GPF/C | PF/PRAN No. :- PTS | /BLA-181 | | | | | |
| Gende | Gender :- (M/F) | | | | | | |
| Date o | of Birth : 29 | 01196 | Э (БО/ММ/ҮҮҮҮ) | | | | |
| Class/ | Group :- A | (A/B/C) | | | | | |
| Cadre : Bihar Legislature Assembly Sorvice | | | | | | | |
| | (Full Name e.g. B.A.SBihar Administrative Service, | | | | | | |
| B.S.S Bihar Secretariat Service etc.) | | | | | | | |
| Home (| 13/00 | , pwr | | | | | |
| I hereby declare that the above details are true to the best of my knowledge and belief. | | | | | | | |
| Michieles and benefit | | | | | | | |
| to the man | | | | | | | |
| Name of Employee: Pramod Kr. Singh | | | | | | | |
| Place: Designation: Debuty Secretary | | | | | | | |
| Date: 15 02 2 Department Bihaz Legislative Assembly | | | | | | | |
| | | Se | cett, talua | | | | |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.